

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:4503
ANSWERED ON:22.04.2002
MINIMUM WAGES FOR CABLE LAYING WORKERS
MADHUSUDAN DEVRAM MISTRY

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government have fixed the minimum wages for Cable Laying Workers;
- (b) if so, the details thereof;
- (c) whether there is gross violation of labour laws while paying minimum wages to Cable Laying Workers;
- (d) if so, whether the Government have received any representation in this regard; and
- (e) if so, the action taken by the Government in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL)

(a) & (b): The Central Government have fixed the minimum wages for the employment in laying down underground Electric, Wireless, Radio, Television, Telegraph, Overseas Communication Cables and similar other underground Cabling work, Electric Lines, Water Supply Lines and Sewerage Pipelines vide Gazette Notification S.O. 113 (E) dated 28.1.2002. The details of the minimum wages are as follows :-

(Rs. per day)

| Category | Area `A` | Area `B` | Area `C` |
|----------------|----------|----------|----------|
| Unskilled | 65/- | 63/- | 52/- |
| Semi-skilled | 78/- | 76/- | 63/- |
| Skilled | 100/- | 94/- | 80/- |
| Highly skilled | 118/- | 116/- | 94/- |

(c) to (e): After the minimum wages were published in the Gazette of India, no representation/complaint against any violation has been received by the Central Government.